

Government, there have been instances of ineligible persons in unauthorised occupation of such residences. During the course of inspections during the last one year, 345 cases of unauthorised occupation were detected. Such inspections are continuing process.

(b) In case any unauthorised occupation of the government residence is proved after following the due procedure, action to evict the unauthorised occupants is taken under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. During the last one year action was taken to evict 41 unauthorised persons from govt. residences.

#### **Assistance for development of urban centres**

3442. SHRI VITHALRAO MADHAVRAO JADHAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the special financial assistance is being provided to tackle the problems of developing urban centres of the country;

(b) whether the special central assistance is provided to tackle the problems of Bombay city;

(c) whether it is a fact that State Government of Maharashtra has represented before the Eighth Finance Commission to make a special grant of Rs. 1000 crores for tackling the problems of Bombay; and

(d) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) "Urban Development" is a State subject. The Ministry of Urban Development, in the Government of India, plays only a nodal role and has no discretionary funds/special funds for allocation to the State Governments. It is, for the State Govts/UTs to formulate suitable proposals with a view to obtain-

ing suitable allocation through the State Annual Plans.

(b) The then Prime Minister of India during his visit to Bombay in connection with the Centenary celebrations of the All India Congress Committee (I) in 1985 announced a special grant of Rs. 100 crores to the Govt. of Maharashtra to solve the acute problems of slums and housing in Bombay. A sum of Rs. 88 Crores stand released to the Govt. of Maharashtra. In addition, the Ministry of Finance on the recommendation of the 9th Finance Commission, sanctioned a one-time grant of Rs. 50 Crores to the Government of Maharashtra for slum clearance, environmental improvement of slums and provision of basic amenities in Bombay with the condition that the State Govt. would also make a matching provision of the amount for this purpose. The Ministry of Finance have already released Rs. 48.33 Crores to the Government of Maharashtra.

Besides these grants, World Bank aided Urban Development Projects as well as Bombay Water Supply and sewerage Project at a total cost of Rs. 1115.71 Crores are under implementation. These include projects for Slum upgradation, Sites and Services, Water supply and Sewerage, Storm Water Drainage, Roads, Solid Waste Management and Technical Assistance for training and equipment.

(c) and (d) Yes, Sir, the Ninth Finance Commission sanctioned a special grant of Rs. 50 crores for 1989-90 with matching contribution from the State Govt.

**उत्तर प्रदेश में भूमिगत मल व्यवस्था योजना**

3443. श्री ईश दत्त यादव : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को उत्तर प्रदेश सरकार से भूमिगत मल व्यवस्था योजना का कोई प्रस्ताव प्राप्त हुआ है;

(ख) यदि हां, तो इसका ब्योरा क्या है;

(ग) इस उद्देश्य हेतु समाकालित योजनाओं के नाम क्या हैं; और

(घ) अस्वीकृत की गई योजनाओं के नाम क्या हैं और इसके क्या कारण हैं?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री एम. अरुणाचलम्) : (क) में (घ) देश के शहरी क्षेत्रों में भूमिगत मलजल निपटान के लिए कोई केन्द्रीय सहायता नहीं है। इसके परिणामस्वरूप केन्द्रीय सरकार के पास ऐसी योजनाओं के विचारार्थ होने का प्रश्न ही नहीं उठता। तथापि, द्विपक्षीय और बहुपक्षीय सहायता हेतु प्रस्तुत करने से पूर्व राज्य सरकारें अपनी परियोजना रिपोर्टों को तकनीकी अनुमोदन के लिए भारत सरकार को भेजती हैं।

**Hindi officers in C.P.W.D.**

3444. SHRI KRISHAN LAL SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Hindi Officers working in various subordinate offices of C.P.W.D. for implementation of official language policy of Government in accordance with the norms laid down by official language Department in 1981 and 1989;

(b) whether Government have received any representation to promote Junior Hindi Translators working in the subordinate offices of C.P.W.D.;

(c) if so, the steps being taken in regard; and

(d) whether Government propose to form a cadre of such posts in subordinate offices of C.P.W.D. despite repeated instructions of Official Languages Department and if so, when it is likely to be formed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

LOPMENT (SHRI M. ARUNA-CHALAM): (a) The post of Hindi Officer/Assistant Director (official Language) is at present not available in the subordinate Offices of CPWD.

(b) Yes, Sir.

(c) and (d) A proposal for creation of certain posts in Hindi work in the Subordinate Offices of CPWD has been formulated. A decision on this has not so far been taken because it involves collection of certain additional information. Promotional avenues for the Junior Hindi Translators would be available only after posts in higher categories are created. The Question of cadre formation will also arise after sufficient number of posts are created.

**गुजरात में शहरों का विकास**

3445. श्री राम सिंह राठवा : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात के उन शहरों के नाम क्या हैं जिनका वर्ष 1990-91 और 1991-92 के दौरान शहरी मूल सेवाएं के अन्तर्गत योजना विकास किया गया है; और

(ख) पूरे किये गये विकास कार्य के प्रतिशत सहित शहर-वार विकास कार्य का ब्योरा क्या है और इस प्रयोजनार्थ कितनी धनराशि आवंटित की गयी है?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री एम. अरुणाचलम्) : (क) शहरी मूल सेवाएं (यू बी एस) योजना 1990 में संशोधित की गई थी तथा निधनों के लिए शहरी मूल सेवाएं (यू बी एस पी) नामक योजना 1990-91 में प्रारम्भ की गई थी। यू बी एस पी योजना के अन्तर्गत राज्य सरकार द्वारा चुने गए 28 शहर इस प्रकार हैं :

1. अहमदाबाद
2. सूरत